

F.No. J-11017/13/2015-Judl.(Part-1)

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 16th May, 2017

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except cases of Railways and Taxation) before Allahabad High Court at Allahabad and Central Administrative Tribunal, Allahabad Bench at Allahabad as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Allahabad High Court at Allahabad				
Senior Panel Counsel				
Sr. No.	Name	Contact details	Qualification	Enrollment No.
1.	Deepak Verma	B-25, H.I.G. A.D.A. Colony (Yellow Colony), Circular Road, Allahabad-211001 Mob: 9839674723 9455223036	B. Sc. & LL.B.	UP/2713/1992
2.	Gautam Chaudhary	5B/1, Beli Goan, Allahabad. Mob: 9415662793 8874436765	B.A. & LL.B.	UP/1104/1993
3.	Adarsh Bhushan	171, A/1, Newada, Ashok Nagar, Allahabad Mob: 9984993930	B.S.L.-LL.B. and LL.M.	UP/03398/2009
Central Government Counsel				
4.	Rajeev Kumar Shukla	220E/J, Raja Jagmal Ka Hata, chak Niratul, Allahabad-211016. Mob: 9984767852	B.Sc., PGDCA & LL.B.	UP/83/1994



Central Administrative Tribunal, Allahabad Bench at Allahabad				
Senior Panel Counsel				
Sr. No.	Name	Contact details	Qualification	Enrollment No.
5.	Shrish Chandra Tripathi	893/163, Sohabatiya Bagh, Near Degree College, Tripathi Market, Allahabad. Mob: 9415217619 Phone: 0532-2434594	M.A. & LL.B.	UP/452/1968
6.	Praveen Shukla	1428, Kidwai Nagar, Allapur, Allahabad-211006. Mob: 9451341919 Email: praveenald74@gmail.com	B.A. & LL.B.	UP/2893/2002

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


 (R. K. Srivastava)
 Deputy Legal Adviser

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Ashok Mehta, Ld. ASGI, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
3. Shri Gyan Prakash, Asstt. SGI, 518/409, New Mumfordgunj, Allahabad-211002.
4. Shri Surya Bhan Pandey, Asstt. SGI, C-8, Bhikhampura Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
5. Shri Lalita Prasad Tiwari, Sr. Central Govt. Standing Counsel for CAT Allahabad Bench at Allahabad, 313, Sobatiya Bagh, Nai Basti, Allahabad.
6. All the counsel, as mentioned above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.


 (D. Srinivas)
 Section Officer (Judicial)